Revised rates for 25 export items (8-digit HS codes for Appendix 4R) as notified vide Notification No.70/2023 dated 08.03.2024

S.NO	Tariff Item	Description of Goods (*)	Existing RODTEP Rate as % age of FOB	UQC (#)	Existing Value Cap (INR Per UQC)	Revised RoDTEP Rate as % age of FOB	Revised Value Cap (Rs. Per UQC)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	04081100	Dried	0.5%	Kg		2.5%	12.0
2	04081900	Other	0.5%	Kg		2.5%	5.5
3	04089100	Dried	0.5%	Kg		2.5%	12.0
4	04089900	Other	0.5%	Kg		2.5%	2.0
5	18040000	COCOA BUTTER, FAT AND OIL	1.0%	Kg		2.5%	9.7
6	28020010	Sublimed sulphur	0.8%	Kg		1.2%	
7	28183000	Aluminium hydroxide	0.8%	Kg		2.0%	0.5
8	29157040	H.C.O.Fatty acid (including 12-hydroxy stearic acid)	0.8%	Kg		1.0%	
9	29157050	D.C.O. Fatty acid	0.8%	Kg		1.0%	
10	29157090	Other	0.8%	Kg		1.0%	
11	29161400	Esters of methacrylic acid	0.8%	Kg		1.2%	
12	33019014	Turmeric oleoresins	0.8%	Kg		1.0%	
13	33019022	Capsicum oleoresins	0.8%	Kg		1.4%	
14	33019029	Oleoresins of spices not elsewhere specified or included	0.8%	Kg		1.4%	
15	35021100	Dried	0.5%	Kg		2.5%	12
16	35021900	Other	0.5%	Kg		2.5%	3
17	38237090	Other	0.8%	kg		1.0%	
18	39046990	Other	1.4%	kg		2.5%	27
19	53050010	Coir bristles fibre, coir mattress fibre, coir short fibre, coir bit fibre, decoriticated coir fibre	1.0%	Kg		2.5%	1.0
20	53050040	Coir pith, processed in value added form like briquette, coins, neo disc, grow bags, organic manure and in loose form for use in horticulture or agriculture	1.0%	Kg		2.5%	1.0
21	68022310	Granite blocks or tiles	1.0%	Kg		1.8%	1
22	68022390	Other	1.0%	Kg		1.8%	1
23	90015000	Spectacle lenses of other materials	0.5%	u		1.0%	
24	90159000	Parts and accessories	0.5%	Kg		0.8%	
25	90183930	Cannulae	0.5%	u		1.0%	

Note

^{(1) *:} The "Description of Goods" referred in column (3) of this Schedule is the same Description of Goods as given to the respective tariff item in the First Schedule to the Customs Tariff Act, 1975 (as amended).

^{(2) #:} The "UQC" referred in column (5) of this Schedule is the same UQC as given to the respective tariff item in the First Schedule to the Customs Tariff Act, 1975 (as amended).